COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 95 OF 2016

Dated: 4th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jaiprakash Power Ventures Ltd. Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Respondent(s)

Anr.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Sakya Singha Chaudhuri Ms. Mohshree Bhatnagar Mr. Akshay Shandilya

Counsel for the Respondent(s) : Ms. Ritika Singhal for R-1

Mr. Alok Shankar for R-2 to 4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>20.11.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Ts/js